



1 MCRC-30068-2025  
IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

BEFORE  
HON'BLE SHRI JUSTICE SUBODH ABHYANKAR

ON THE 6<sup>th</sup> OF AUGUST, 2025

MISC. CRIMINAL CASE No. 30068 of 2025

*REHAN*

*Versus*

*THE STATE OF MADHYA PRADESH*

.....  
Appearance:

Shri Subodh Choudhary - Advocate for the applicant.

Shri K K Tiwari- GA appearing on behalf of Advocate General[r-1].  
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ORDER

1] Counsel for the applicant prays for withdrawal of this second bail application filed under Section 483 of Bharatiya Nagarik Suraksha Sanhita 2023 with liberty to renew prayer after the complainant is examined in the trial Court.

2] Prayer is allowed.

3] Accordingly, the present application stands dismissed as withdrawn with the aforesaid liberty.

(SUBODH ABHYANKAR)  
JUDGE